

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 16/2019
(Earlier O.A. No. 153/2014)**

IN THE MATTER OF:

Indian National Trust for Art & Cultural Heritage ... Applicant

Vs

Govt. of NCT of Delhi & Ors. ... Respondents

**REPORT ON BEHALF OF STATE OF HARYANA IN
COMPLIANCE OF ORDER DATED 26.03.2019 THROUGH SMT.
DHEERA KHANDELWAL, ADDITIONAL CHIEF SECRETARY TO
GOVT. OF HARYANA, ENVIRONMENT & CLIMATE CHANGE
DEPARTMENT, HARYANA.**

1. That this Hon'ble Tribunal disposed of the OA No.153/2014 vide order dated 20.02.2017 with the following observations:

"We have heard the Learned Counsel appearing for the parties. The Learned Counsel appearing for the State of Haryana submits that in Original Application No. 325 of 2015 titled as Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors., the State Government has taken up the stand that the Najafgarh Jheel has been accepted to be a water body and the Government has decided to identify the said water body and approval in that behalf is under process. He says, however, the matter still has to receive approval from the competent authority in the State Government. In light of that, nothing survives in this Application and the same is disposed of.



Thus Original Application No. 153 of 2014 stands disposed of without any order as to cost.

The Applicant is at liberty to move the Tribunal, if the occasion so arises.

In view of this statement, the NCT of Delhi is directed to take appropriate steps in accordance with law."

2. That vide said order, no direction was issued by this Hon'ble Tribunal with respect to the answering state. As such, no case is made out to the effect that the answering state has not executed the order or direction passed by this Hon'ble Tribunal in OA No.153/2014. As such, present execution application is not maintainable qua the State of Haryana. However, the State of Haryana and its concerned departments took necessary steps as per the Wetland (Conservation & Management) Rules, 2010, subsequently superseded by the Wetland (Conservation & Management) Rules, 2017. The steps taken in regard to preservation of Nazafgarh Jheel are being summarized below:-

18.04.2017	Brief Document for identification and notification of Najafgarh Jheel as Wetland has been sent to Dr. M. Ramesh, Joint Director(S), MoEF&CC (National River Conservation Directorate), CGO Complex, Lodhi Road, New Delhi by Engineer-in-Chief, Irrigation & Water Resources Department, Haryana, Panchkula vide letter dated 18.04.2017. Copy of letter No.457-58/Const/17 dated 18.04.2017 is being annexed herewith as Annexure-R/1.
19.07.2017	Dr. Ramesh, Joint Director vide his letter dated 19.07.2017 communicated some deficiencies in the Brief Document i.e. the range of latitude and longitude (min. and max.), map of Wetland and its

	zone of influence indicating the latitude and longitude (other than contour map) etc and asked to submit the Brief Document including ground truthing/survey.
11.10.2017	In the meeting held under the chairmanship of Principal Secretary, Irrigation & Water Resources Department (I&WRD), Haryana, the case of development of water bodies including the Najafgarh Jheel was transferred to Principal Director, Haryana Irrigation Research & Management Institute (HIRMI). Vide office order dated 11.10.2017, the Principal Director, HIRMI, Kurukshetra was assigned with certain works including to deal the case of declaring Najafgarh Jheel as Wetland. The copy of office order dated 11.10.2017 passed by Engineer-in-Chief, Irrigation & Water Resources, Haryana is annexed herewith as Annexure-R/2.
24.10.2017	The Principal Director, HIRMI vide letter dated 24.10.2017 requested to the Chief Scientist, Haryana Space Application Centre (HARSAC), Hisar to provide the requisite details as desired by the MoEF&CC.
03.11.2017	The Chief Scientist, Haryana Space Application Centre (HARSAC) was again requested by PD, HIRMI to provide information.
03.11.2017	HIRMI asked to SE/Const. Circle, Gurugram that the information regarding consent of private land owners be got arranged by his office in coordination with District Administration Gurugram so that the complete information required by Joint Director, Ministry of



	Environment, Forest and Climate Change can be supplied.
03.11.2017	<p>Dr. Anup Kumar, Senior Scientist, HARSAC, Panchkula informed that maps i.e. map of Wetland and its zone of influence indicating the latitude and longitude has been sent.</p> <p>Further, SE/Const. Circle, Gurugarm informed to HIRMI that DRO, Gurugram has constituted a committee for consultation with the private land owners and detailed report will be submitted very shortly.</p>
24.11.2017 01.12.2017	<p>The HIRMI, vide letter dated 24.11.2017 submitted the reply of deficiencies pointed out in Brief Document by Dr. M. Ramesh, Joint Director (S), MoEF&CC but he vide email dated 01.12.2017 informed that Wetland Rules, 2017 were notified on 26.09.2017, wherein State/UT Wetland Authority have been constituted (in place of Central Wetlands Regulatory Authority) and powers of notification of wetlands have been delegated to the State Government and UT Administration.</p>
04.12.2017	<p>In view of the email dated 01.12.2017 of Joint Director(S), MoEF&CC, the HIRMI submitted the details of 'Brief Document' of Najafgarh Jheel for consideration as per Wetland Rules, 2017.</p> <p>Copy of letter dated 04.12.2017 addressed to Additional Chief Secretary, Envirment Dept, Haryana by the Principal Director, HIRMI is annexed herewith as Annexure-R/3.</p>
22.03.2018	After examining the document submitted by the



	HIRMI, the Principal Secretary to Govt. of Haryana, Environment Dept. vide letter dated 22.03.2018 sought certain information and clarifications from the PD, HIRMI. Copy of letter dated 22.03.2028 addressed to HIRMI from PS to Govt. of Haryana, Environment Department is annexed herewith as Annexure-R/4.
06.04.2018 22.05.2018	The HIRMI requested to Superintendent Engineer (I&WR), Construction Circle, Gurugram to provide the details and comply with the observations made by the Principal Secretary to Govt. of Haryana, Environment Department.
21.08.2018	After making compliance of observations pointed out by PS to Govt. of Haryana, Environment Dept., the PD, HIRMI vide letter dated 21.08.2018 re-submitted the brief note of Najafgarh Jheel. The copy of letter dated 21.08.2018 of Principal Director, HIRMI to Principal secretary to Govt of Haryana is annexed herewith as Annexure-R/5.
12.04.2019	In reference to the observations made by PS to Govt. of Haryana vide letter dated 21.03.2018, a review meeting under the Chairmanship of CEO, Gurugram Metropolitan Development Authority was held on 28.03.2019 with all concerned departments and details of 11 no.s observations were communicated to the HIRMI vide letter dated 12.04.2019 of Chief Engineer (Infra-II), GMDA, Gurugram.
29.05.2019	A meeting was held under the chairmanship of Financial Commissioner Revenue on 29.05.2019 in regard to declaration of Nazafgarh jheel as wetland. It was decided that necessary steps should be taken



	immediately by declaring the Nazafgarh Jheel as 'wetland' after collection of data and identification of boundary of the jheel.
28.06.2019	The office of Additional Chief Secretary to Govt. of Haryana, Environment & Climate Change Department supplied minutes of meeting held on 29.05.2019 to the HIRMI and it was requested to prepare a brief presentation to be given during the meeting of State Wetland Authority.

3. That further steps to be taken for notifying the Nazafgarh Jheel as wetland under the Wetland (Conservation and Management) Rules of 2017, includes the specific steps including scrutinization of documents by the Technical Committee, placing the case before State Wetland Authority, placing the case before Grievance Committee and thereafter draft notification for public consultation for 60 days, consideration of objections to draft notification and publishing final notification within a period not exceeding 240 days from the date of recommendation of the Wetland Authority. These formal proceedings are likely to take time.
4. That report of action taken till date has been submitted and further action taken report may be submitted as per directions of this Hon'ble Tribunal.

Place: Chandigarh
Date : 19.08.2019


Dheera Khandelwal, IAS
Additional Chief Secretary to Govt. of Haryana,
Environment & Climate Change Department

Verified that the contents of Para. no. 1 to 4 are true to my knowledge and belief which is based on the official record. No part of it is false and nothing material has been concealed there from.

Place: Chandigarh
Date : 19.08.2019



Dheera Khandelwal, IAS
Additional Chief Secretary to Govt. of Haryana,
Environment & Climate Change Department

No. 457-58 :Const./17

03/05/2017

18/04/2017

From

Annexure-R/1

Engineer-in-Chief,
Irrigation & Water Resources Department,
Haryana, Panchkula.

To

Dr. M. Ramesh,
Joint Director (S),
Pandit Deendayal Antyodaya Bhawan (1st Floor),
CGO Complex, Lodhi Road, New Delhi-110003.

Subject: Notification of Najafgarh Jheel as Wetland.

As per the directions of Hon'ble National Green Tribunal, the Government of Haryana has initiated the work for identification of water bodies and notification of Wetlands in State of Haryana. HARSAC (Haryana Space Application Centre) has given a list of 51 Nos. water bodies having area more than 10 Ha. as per their latest study of Haryana Wetland Atlas. Following the Wetland (Conservation and Management) 2010 Rules, Irrigation & Water Resources Department, Haryana has taken up the task of notification of Wetlands and their restoration there upon.

Najafgarh Jheel is one such water body having area more than 50 Ha. which has been initially taken up for notification by the Central Government. The details of "Brief Document" for identification and notification of Najafgarh Jheel as Wetland has been attached for your consideration as Annexure-X. The requisite information in the prescribed format/form has been duly filled and attached as Annexure 1, 2 & 3. A map comprising the location of Najafgarh Jheel in district Gurugram has also been

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attached as Annexure-IV&V. The "Brief Document" has been prepared as per the guidelines of Wetland (Conservation & Management) Rules, 2010.

You are therefore requested to kindly consider the details pertaining to "Brief Document" of Najafgarh Jheel as per the guidelines of Wetland (Conservation and Management) Rules, 2010 and arrange to notify Najafgarh Jheel as Wetland for an area of 120.80 Ha as identified by HARSAC.

PSI&WR
20/4/17

ETC ✓
CE/Const

DA/As above,

MR 18/04

Executive Engineer/Const.
for Engineer-in-Chief, Irr. & W.R. Deptt.
Haryana, Panchkula

CC: PS to Principal Secretary, Irrigation & W.R. Department, Haryana for information.

O/o PSI&WR
Dairy No. 7469
Dated 24/4/2017

2583
No. 2583/EIC
Date 24/4/17

Handwritten: "of work to HIRMI"

Handwritten: "Issue office order" with a signature and date "17/10/17"

Handwritten: "broad copy"

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Handwritten: "Annexure-R/2"

HARYANA IRRIGATION AND WATER RESOURCES DEPARTMENT
PANCHKULA

"OFFICE ORDER"

No. 1399 :- As discussed in meeting held on dated 11/10/2017 under the chairmanship of Worthy Principal Secretary (I&WR), the W.P. (CIVIL) No. 230 of 2001: M.K. Balakrishnan & Ors. V/s Union of India, O.A No. 325/2015 Lt. Col Sarvadaman Singh Oberoi V/s Union of India and case of development of water bodies, is hereby transferred to Principal Director, HIRMI, Kurukshetra from CE/ Construction, Panchkula. The Principal Director, HIRMI, Kurukshetra is also assigned the following works:

1. To deal the case of declaring Najafgarh Jheel as Wetland. PD, HIRMI is directed to liason with Ministry of Environment, Forest and Climate Change, GOI, HARSAC and SE, Const. Circle, Gurugram for further necessary action in the matter.
 2. To deal the case of development of 51 no. of water bodies for which Expression of Interest was called by the SE, Const. Circle, Gurugram. EOI may now be dealt by the PD, HIRMI. SE, Const. Circle, Gurugram is hereby directed to assist PD, HIRMI in the case.
 3. Irrigation & W.R Department had already signed an agreement with the HARSAC for the identifying the water bodies in the State. HARSAC had submitted the list of 1216 no. of water bodies having an area more than 2.25 Ha along with its coordinates, size and map of the water body. Complete report/final document in this regard is to be submitted by the HARSAC. PD, HIRMI is directed to take up the matter with HARSAC for submission of report at the earliest.
 4. PD, HIRMI to coordinate with Forest Department and get the list of water bodies which central funds/assistance have been taken by Forest Department.
- Compliance of the orders be reported in due course of time.

Handwritten: "45210" and "57A" in a box, and "17/10/17" below it.

Dated: 11/10/17

(Birender Singh)
Engineer-in-Chief,
Irrigation & W.R
Haryana, Panchkula.

No. 1400-03

Dated: 11/10/2017

A copy of above is forwarded to the following for information & immediate necessary action please.

- ✓ 1. Principal Director, HIRMI.
2. Chief Engineer, Construction.
3. SE, Construction Circle, Gurugram

~~Executive Engineer /Const.,
for Engineer-in-Chief, Irr. & W.R Deptt.
Haryana, Panchkula~~

CC: PS to PS (I&WR) for kind information of Principal Secretary, Irrigation and Water Resources Department, Chandigarh.

SDI ddw-
SIC
CEL/ast



**HARYANA IRRIGATION RESEARCH AND MANAGEMENT
INSTITUTE (HIRMI)**

(Government of Haryana Undertaking)
Canal Colony, Dhand Road, Kurukshetra - 136119 (INDIA)

No. 7300-7304/57-E/Wetland

Dated: 04/12/2017.

To

Additional Chief Secretary, Environment,
Member Secretary,
Wetland Authority,
Room No. 40, 7th Floor,
Civil Secretariat, Chandigarh.

Subject: Notification of Najafgarh Jheel as Wetland.

On the above cited subject, it is brought to your kind notice that as per direction of Hon'ble National Green Tribunal, the Government of Haryana has initiated the work for identification of water bodies and notification of Wetlands in State of Haryana. HARSAC (Haryana Space Application Centre) has given a list of 51 Nos. water bodies having area more than 10 Ha. as per latest study of Haryana Wetland Atlas. Following the Wetland (Conservation and Management) 2010 Rules, Irrigation & Water Resources Department, Haryana has taken up the task of notification of Wetlands and their restoration there upon.

Najafgarh Jheel is one such water body having area more than 50 Ha. which has been initially taken up for notification by the Central Government. The details of "Brief Documents" for identification and notification of Najafgarh Jheel as Wetland was submitted to Dr. M. Ramesh, Joint Director (S), MOEF&CC, New Delhi, vide worthy E-I-C Irrigation and Water Resources Department Panchkula, Haryana letter No. 457-458/Const./17 dated 18.04.2017 (copy enclosed) but Dr. M. Ramesh, Joint Director (S) has pointed out some deficiencies vide his office letter no. F. No. J-22012/37/2016-CS (W) dated 19.07.2017 (copy enclosed). The reply of deficiencies pointed out by Dr. M. Ramesh, Joint Director (S) has been submitted by this office vide letter no. 7037-39/57E/Wetland dated 24.11.2017 (copy enclosed) but Dr. M. Ramesh, Joint Director (S) returned the letter to this office through e-mail on dated 01.12.2017 (copy enclosed) that the Wetlands Rules, 2017 were notified on 26.09.2017, wherein the State/UT Wetland Authority have been constituted (in place of Central Wetlands Regulatory Authority) and

powers for notification of wetlands have been delegated to the State Government and UT Administrations.

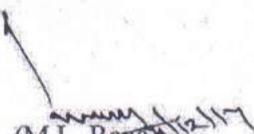
The details of "Brief Documents" for identification and notification of Najafgarh Jheel as Wetland have been attached for your consideration (**Annexure-X**). The requisite information in the prescribed format/form has been duly filled and attached (**Annexure-I,II&III**). A map comprising the location of Najafgarh Jheel in District Gurugram has also been attached (**Annexure-IV&V**). The Range of latitude & longitude (min. & max.), map of wetland and zone of influence indicating the latitude & longitude have been attached (**Annexure-VI,VII,VIII**). The Land of Najafgarh Jheel belongs to Private Land Owners, who were consulted by District Administration, Gurugram for giving their land. The land owners are not interested to give it free of cost, but Haryana Government is not inclined to buy and wants to declare Najafgarh Jheel as Wetland. The "Brief Document" has been prepared as per the guidelnes of Wetland (Conservation & Management) Rules, 2017.

So, you are therefore requested to kindly consider the details pertaining to "Brief Document" of Najafgarh Jheel as per the Wetlands Rules, 2017 and arrange to notify Najafgarh Jheel as Wetland for an area more than 50 Ha as identified by HARSAC.

This is for your information and further necessary action please.

DA: As attached.

(Page 01 to 40
and 03 Nos sheet)


(M.L. Rana) 12/1/17
Principal Director,
HIRMI, Kurukshetra.

CC:

1. PS to Principal Secretary, Irrigation & W.R. Department, Haryana for information please.
2. The Engineer-in- Chief, I&WR Department, Panchkula for information please.
3. Joint Director, HIRMI, Kurukshetra for information.
4. Deputy Director/Research, HIRMI, Kurukshetra for information.

Handwritten marks: a checkmark and a circle with a diagonal line.

Annexure-2
Annexure-R/4.
J.C.S.
File 2-

From:

Principal Secretary to Govt. Haryana,
Environment & Climate Change Department,
SCO 1-3, 2nd Floor, Sec-17D,
Chandigarh.

for works
Compliance
J.P.
D.P.W.
b 3

To

Principal Director,
Haryana Irrigation Research and Management Institute (HIRMI),
Canal colony, Dhand Road,
Kurukshetra - 136119

Regd.
RPT/15/39/2017/N

Memo No.: DEH/2018/Wet/3606

Dated: 22/3/18

Subject: Notification of Nazafgarh Lake basin as Wetland.

Kindly refer to the subject cited above.

In reference to office letter No. 7300-7304/57E/Wetlands, Dated 04.12.2017, please find enclosed herewith the observations for further necessary action.

Encl:-As above

HIRMI
REC-567
Case No. 57E/Wetland
Date: 26/3/18

Joint Director,
for Principal Secretary to Govt. Haryana
Environment & Climate Change

Encl:- as above. 2275/57E Wetland Dated: 08/04/2018

Copy of the above along with the enclosure is forwarded to Supervising Engineer Const Works Gurgaon for seeking compliance & submission of reply within a week's time period.

Deputy Director/
Deputy Director/Works
HIRMI, KURUKSHETRA

Observations about the Nazafgarh Lake basin

- i) Mapping of Lake basin is done using satellite imagery of LISS-III dated 26 July 2013. Please provide the map of lake basin using latest available satellite imagery if possible using high resolution imagery like Carto- Sat, Bird view etc.
- ii) Provide the Map of catchment area of Najafgarh jheel and Najafgarh drain showing boundary demarcation.
- iii) Provide the detailed geological map of Lake basin including geological structure like fault, fold etc.
- iv) Provide detailed LAND USE map of Lake Basin indicating area coverage.
- v) Provide the details of ground water level in or around the lake basin and its temporal variation w.r.t. last 5 year 2012-17.
- vi) Provide the detailed mapping of various feeding channel of Lake Basin and current status of channels/encroachment affected to channels.
- vii) Provide the details of seasonal variation of surface water level and its quality in Lake Basin.
- viii) Provide the details of various types of industries situated near the catchment area of lake and their waste management facilities like ETP, STP etc.
- ix) Provide the details of various large scale housing projects occupy the former lake basin including Vikaspuri, Uttam Nagar, Dwarka etc.
- x) Provide the classification of Ecosystem/Aquatic vegetation spread :-
 - a) Flora
 - (i) Generic (food/medicinal)
 - (ii) Type (Bacopa/monnieri/water hyacinth)
 - b) Fauna
 - (i) Details of Migratory bird & Wild life of Lake Basin in consultation with local inhabitants.
- xi) In reference to letter, land belongs to private owner and government not interested to purchase it so what were various steps taken by concern authority to aware the people for creation of wetland.

Annexure - P/5.



HARYANA IRRIGATION RESEARCH AND MANAGEMENT INSTITUTE (HIRMI)
(Govt. of Haryana Undertaking)
Canal Colony, Dhand Road, Kurukshetra - 136119 (INDIA)

No. 5328-5331/57E Wetland.

Dated: 21/08/2018

To

The Principal Secretary to Govt. Haryana,
Environment and Climate Change Department,
SCO 1-3, 2nd Floor, Sec-17D,
Chandigarh.

Subject: Notification of Najafgarh Lake Basin as Wetland.

Reference: Your office Memo No. DEH/2018/Wet/3606 dated 22.03.2018, this office endstt. No. 2275/57E Wetland dated 06.04.2018, letter No.3397-3402 dated 22.05.2018 addressed to S.E. Construction Circle, Gurugram and email received by Executive Engineer, Construction Circle, Gurugram on dated 16.08.2018.

Kindly find enclosed herewith the brief note for notification of Najafgarh Lake Basin as wetland along with reply of observations about the Najafgarh Lake Basin raised by worthy Principal Secretary to Govt. of Haryana Environment and Climate Change Department, Chandigarh office memo No. DEH/2018/Wet/3606 dated 22.03.2018 and case is hereby resubmitted after due compliance of observations.

This is for your kind information and further necessary action please.

23/8/18 DA
Page 01 to 83


Principal Director,
HIRMI, Kurukshetra.
(H) 21/8

CC:

1. Joint Director, HIRMI, Kurukshetra for information.
2. Superintending Engineer, Construction Circle, Gurugram w.r.t Executive Engineer, Construction Division No.31 office letter No.2523-24/Wetland dated 01.08.2018 and letter No. 2668-69/Wetland dated 16.08.2018 for information.
3. Deputy Director/Works, HIRMI, Kurukshetra for information.



HARYANA IRRIGATION RESEARCH AND MANAGEMENT INSTITUTE (HIRMI)

(Govt. of Haryana Undertaking)

Canal Colony, Dhand Road, Kurukshetra - 136119 (INDIA)

Subject: Notification of Najafgarh Lake Basin as Wetland.

Reference: Executive Engineer, Construction Division No.31 office letter No.2523-24/Wetland dated 01.08.2018 and letter No. 2668-69/Wetland dated 16.08.2018.

Brief Note

Worthy Principal Secretary to Govt. of Haryana, Environment and Climate Change Department, Sector-17D, Chandigarh has raised the 11 No. observations about the Najafgarh Lake Basin vide his memo No. DEH/2018/Wet/3606 dated 22.03.2018 and directed to Principal Director, HIRMI, Kurukshetra to submit the reply of observations. Principal Director, HIRMI, Kurukshetra further sent the case to S.E. Construction Circle, Gurugram for compliance of observations vide letter No.3397-3402 dated 24.05.2018.

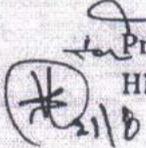
Accordingly Executive Engineer, Construction Division No.31, Gurugram office sent communication letters to the following concerned departments for supplying the information to his office. The reply received from the concerned department is handed over to HIRMI, Kurukshetra which are as under: -

Name of Department to whom communication letter has been sent	For Point No.	Detail of observations raised	Whether reply received or not
Dr. Anup Kumar, Senior Scientist-SG, HARSAC, DST, Bays 25-38, Sector-2, Panchkula-134112. Mob: 91-9991761133 Email: anup0106@yahoo.com	1	Mapping of lake basin is done using satellite imagery of LISS-III dated 26/07/2013. Please provide the map of lake basin using latest available satellite imagery if possible, using high resolution imagery like Carto-Sat, Bird view, etc.	Received and copy of map is attached as Annexure-1

	2	Provide the map of catchment area of Najafgarh Jheel and Najafgarh drain showing boundary demarcation.	Received and copy of map is attached as Annexure-2
	3	Provide the detail geological map of lake basin including geological structure like fault, fold, etc.	Not available as intimated by HARSAC
The District Revenue Officer, Mini Secretariat, Gurugram	4	Provide the details of LAND USE map of Lake Basin indicating the area coverage.	Received and detail is attached as Annexure-3
Sh. V.S. Lamba, Hydrologist, Ground Water Cell, Agriculture Complex, Opp. District Court, Gurugram.	5	Details of ground water level in or around the lake basin and its temporal variation w.r.t. last 5 year 2012-17 is to be supplied by your good office as it relates to your department.	Received and detail is attached as Annexure-4
The Estate Officer-I, HSVP, Sector-14, Gurugram.	6	Detailed mapping of various feeding channels of Lake Basin and current status of channels/encroachment effected to channels.	Received and detail is attached as Annexure-5
The Assistant Engineer-I, Civil Division No.I, I&FC Deptt., Govt. of NCT of Delhi, Basai Dharapur, New Delhi.	7	Provide the details of seasonal variation of surface water level and its quality in Lake Basin.	Received and detail is attached as Annexure-6
Sh. Jai Bhagwan, Regional Officer, (Gurugram North) Haryana State Pollution Control Board, First Floor, Vikas Sadan, Gurugram.	8	Provide the details of various types of industries situated near the catchment area of lake and their waste management facilities like ETP, STP, etc.	Received and detail is attached as Annexure-7

The District Town Planner (Planning), Sector-14, Gurugram.	9	Detail of various large scale housing projects occupies the farmers Lake Basin including Vikspuri, UttamNagar, Dwarka, etc.	Received and detail is attached as Annexure-8
वन्य जीव निरीक्षक, सुल्तानपुर राष्ट्रीय उद्यान I	10	a) Flora i. Genetic (Food/Medical) ii. Type (Bacopa/monnieri/ water hyacinth) b) Fauna i. Details of migratory bird and wild life of lake basin in consultation with local inhabitants.	Received and detail is attached as Annexure-9
The District Revenue Officer, Mini Secretariat, Gurugram.	11	In reference to letter, land belongs to private owner and Govt. not interested to purchase it so what were various steps taken by concerned authority to aware the people for creation of wetland.	Received and copy of resolution of concerned villagers regarding compensation of land is attached as Annexure-10

DA: As Above.

 Principal Director,
HIRMI, Kurukshetra.